NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: IND/658/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PREMIER STEEL COMPLEX PVT LTD

NAME OF THE RESPONDENT(S)

: VIBGYOR AUTOMOTIVE PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C.V. RAMACHANDRA- COONSEL FOR RESPONDENT

25. PORRODI

COUNSEL FOR APPLICANT.

ORDER

Ms.S.Porkodi, Counsel for Applicant present. Mr.C.V.Ramachandramurthy, Counsel for Respondent also present. Counsel for respondent sought time for filing a reply. At request, time is extended. Put up on 05.06.2017 at 02.30 p.m.

(CH. MOHD. SHARIEF TARIO (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)